

केन्द्रीय सूचना आयोग

Central Information Commission

बाबा गंगनाथ मार्ग/Baba Gangnath Marg

मुनिरका/Munirka, नई दिल्ली-११००६७/New Delhi -110067

Dated: 04.01.2019

Corrigendum to advertisement

Sub : Filling up the posts of Sr. Principal Private Secretary, Under Secretary, Principal Private Secretary, Private Secretary, Personal Assistant and Hindi Translator in the Central Information Commission on Deputation Basis.

With reference to advertisement circular bearing No. 2/5/2017/Deputation/Admn/CIC dated 08.02.2018 published in Employment News (Edition 07-13 April 2018) on the above subject.

2. In partial modification of the advertisement, the following amendments are carried out:

(a) Under the first paragraph of Circular :

For this : The Central Information Commission, quasi-judicial authority, requires Sr. Principal Private Secretary, Under Secretary, Principal Private Secretary, Private Secretary, Personal Assistant and Hindi Translator on deputation basis.

Read this : The Central Information Commission, quasi-judicial authority, requires Sr. Principal Private Secretary and Principal Private Secretary on deputation (including short term contract)/absorption basis; Under Secretary, Private Secretary and Personal Assistant on deputation (including short term contract) basis and Hindi Translator on deputation basis.

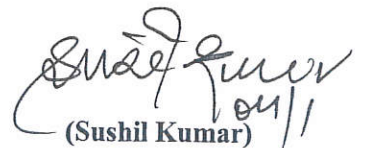
(b) Under the para General Conditions, Note 2 of the Circular :

For this : period of deputation including period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organization or Department of the Central Govt. Shall ordinarily not exceed three years.

Read this : period of deputation (including short term contract) including period of deputation (including short term contract) in another ex-cadre post held immediately preceding this appointment in the same or some other organization or Department of the Central Govt. shall ordinarily not to exceed four years for the post of Sr. Principal Private Secretary, Under Secretary and Principal Private Secretary and it shall ordinarily not to exceed three years for the post of Private Secretary, Personal Assistant and Hindi Translator.

3. All other entries remain unchanged.

4. The validity of Corrigendum will remain 45 days from the date of publication of the Advertisement in the Employment News.


(Sushil Kumar)

Deputy Secretary (Admn)